

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 7

COURT NO. : 1

30.04.2019

O.A./260/467/2013

G KALIDAS
-V/S-
M/O RAILWAYS

ITEM NO:62

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 27.03.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsel for the respondents.</p> <p>Registry is directed to send a copy of this order to the applicant by Regd. Post or Speed Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>